GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 1889 TO BE ANSWERED ON 31ST JULY, 2025

SAFETY MEASURE AND TOLL COLLECTION ON NHS

1889. Shri K C Venugopal:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the precautions and safety measures taken by the Government/ National Highways Authority of India ahead of the monsoon season in view of the ongoing National Highway(NH) constructions;
- (b) whether the Government has taken note of forceful collection of tolls, particularly at Paliyekkara and Aroor toll plazas in Kerala, despite the ongoing constructions, crawling traffic and deficiency in services across the NHs in Kerala;
- (c) if so, the steps being taken to mitigate the issues and if not, the reasons therefor; and
- (d) whether the Government proposes to temporarily suspend the collection of tolls until the completion of ongoing works, if so, the details thereof?

ANSWER THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) Before onset of monsoon, a traffic management plan for each work zone is ensured and signages/ delineators (cones/ drums), barricades, etc. are being provided. The drainage of construction zone is given special attention. Diversion Road/ existing road is being maintained in traffic worthy condition. Dewatering of stagnant water in the construction zone is being pumped out to nearest outfall. Help of District Administration is being sought for outfalls. Traffic Marshals are being deployed to guide the traffic.
- (b) There is no forceful collection of User Fee (Toll) on any toll plaza, including Paliyekkara and Aroor toll plazas in Kerala. Collection of toll is in accordance with user fee notification.

User Fee (Toll) is collected at Paliyekkara Toll Plaza, in accordance with user fee notification published in Gazette No.S.O.1424(E) dated 20.06.2011 for the project of 4-laning of Thrissur – Angamali - Edapally. As per fee rules, the rate of fee for a section of a four-lane highway shall on and from the commencement of the work relating to upgradation to six laning, be seventy-five per cent, of the fee applicable on the date of commencement of the National Highways Fee (Determination of Rates and Collection) Amendment Rules, 2013, till the completion of the project without any annual revision. However, in case of NH-544, no augmentation has been taken up except for work of rectification of Blackspots.

In respect of User Fee (Toll) collection at Kumbalam Toll Plaza (near Aroor) for Edappally to Aroor section, User Fee (toll) is being charged only for the completed stretch from Edappally to Aroor.

- (c) The Government ensures regular vigil on potholes and other issues with the National Highways and the same are rectified/ resolved promptly, including dewatering of stagnant water along the diversions to ensure safe and seamless travel for the road users.
- (d) No Sir. User fee is being collected as per National Highways Fee (Determination of Rates and Collection) Rules, 2008.
